# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 55 OF 2016

### Dated: 27<sup>th</sup> July, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

| M/s Bhoruka Power Corporation Ltd.<br>Vs. |   |   | Appellant(s)  |
|---|---|---|---------------|
| Haryana Electricity Regulatory            |   | & Ors.  | Respondent(s) |
| Counsel for the Appellant(s)              | : | Mr. Amit Kap<br>Mr. Pooja Prij  |               |
| Counsel for the Respondent(s)             | : | Mr. Anand K. Ganesan<br>Ms. Swapna Seshadri<br>Ms. Neha Garg<br>Ms. Saloni Sancheti for R-2 |               |

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.08.2017 at 2.30 p.m.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

tpd/mk